Unstarred Questions

Sl. No. State		Total complaints	Updated	Disposed
10.	Kerala	6	3	0
11.	Madhya Pradesh	9	9	5
12.	Maharashtra	33	0	0
13.	Odisha	2	0	0
14.	Puducherry	Ĩ	O	0
15.	Punjab	1	0	0
16.	Rajasthan	5	1	0
17.	Tamil Nadu	15	11	11
18.	Telangana	8	0	0
19.	Tripura	Ĩ	O	0
20.	Uttar Pradesh	19	1	
21.	Uttarakhand	1	1	1
22.	West Bengal	2	0	0
	Total	169	45	29

Closing down of child care homes in Andhra Pradesh and Telangana

2549. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that nearly 80 child care homes in Andhra Pradesh and 35 in Telangana have been closed down by the Ministry;
- (b) if so, the details thereof, district-wise, and the reasons therefor, home-wise; and
- (c) whether it is a fact that the Ministry has closed above homes due to incidents that happened elsewhere?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) and (b) No Sir. As per information provided by the State Government of Andhra Pradesh, a total of 78 Child Care Institutions (CCIs) were closed down out of which registration application of 47 CCIs were rejected

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as they could not meet the required standards to run the CCIs and final registration of the 31 provisionally registered CCIs was rejected by the District Level Approval Committee, headed by District Collector, either due to adverse antecedents report or due to various other reasons. District-wise details of these 78 CCIs are given in Statement-I (See below).

As per information provided by the State Government of Telangana, a total of 60 CCIs run by Non Government Organisations were closed as on 31.12.2018 in 16 districts of Telangana State due to either non compliance or unable to maintain the home in compliance with stipulated minimum standard of Juvenile Justice (Care and Protection of Children) Act, 2015 and Juvenile Justice (Care and Protection of Children) Rules, 2016 or non registration as per JJ Act and Rules. District-wise details of these 60 CCIs are given in Statement-II (See below).

(c) No Sir, as stated by the State Governments of Andhra Pradesh and Telangana all these CCIs were closed due to the reasons as mentioned above only.

Statement-I

District-wise details of CCIs which are closed down in the

State of Andhra Pradesh

Sl. No	o. Name of the District	No. of CCIs for which registration is not approved by District Level Approval Committee and are closed down	No. of CCIs for which provisional registration is rejected by District Level Inspection Team and are closed down
1	2	3	4
1.	Srikakulam	2	0
2.	Vizianagaram	2	0
3.	Visakhapatnam	2	2
4.	East Godavari	0	0
5.	West Godavari	0	2
6.	Krishna	20	18
7.	Guntur	0	5
8.	Prakasham	0	0

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1	2	3	4	
9.	Nellore	2	15	
10.	Kurnool	01	0	
11.	Ananthapuram	2	2	
12.	Kadapa	0	1	
13.	Chittoor	0	2	
	Total	31	47	

Statement-II

District-wise details of CCIs which are closed down in the State of Telangana

District-wise Closed Child Care Institutions

Sl. No. Name of the District		No. of Closed Child Care Institutions
1.	Nimal	3
2.	Karimnagar	3
3.	Peddapally	1
4.	Khammam	10
5.	Badradari Kothagudem	8
6.	Mahabubnagar	1
7.	Sangreddy	1
8.	Suryapet	3
9.	Kamareddy	1
10.	Rangareddy	8
11.	Hyderabad	5
12.	Mahabubabad	1
13.	Adilabad	4
14.	Jayashankar Bhupalapally	5
15.	Medchal	4
16.	Siddipet	2
0.00	Total	60